

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3969

ANSWERED ON:18.08.2010

IRREGULARITIES IN GRANT OF RECOGNITION

Biju Shri P. K.;Devappa Anna Shri Shetti Raju Alias;Majumdar Shri Prasanta Kumar;Meghwal Shri Arjun Ram ;Namdhari Shri Inder Singh;Natrajan Meenakshi;Tirkey Shri Manohar

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether some irregularities in the grant of recognition to the colleges/institutes by the All India Council for Technical Education (AICTE) have come to the notice of the Government;
- (b) if so, the details thereof;
- (c) whether the institutes did not fulfil for norms laid down by AICTE;
- (d) if so, the details thereof alongwith the names of such institutes;
- (e) whether the Government has given approval to the Central Bureau of Investigation (CBI) to register cases against the officials of AICTE;
- (f) if so, the details thereof; and
- (g) the corrective measures taken or being taken by the Government to curb corruption in AICTE?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (d) : Yes, Sir. This Ministry has received 38 complaints alleging irregular approvals by All India Council for Technical Education (AICTE)

(e) & (f) : Yes, Sir. As per information available in the Ministry, Central Bureau of Investigation (CBI) has registered 43 cases on AICTE matters.

(g) : AICTE has introduce e-governance in its approval process through a web portal which was placed into public domain on 10.01.2010 for transparency and clarity, easier and assured communication, fast processing, emphasis on self declaration by institutions rather than inspections.